

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Dreams Construction (pune) Private Limited Date of Commencement of Liquidation: 22-11-2023; List of Stakeholders as on Date: 08-02-2024; Name of IP: Mr. Vijendra Kumar Jain; Process Number: 1; Last 5 digitof registration number: 11253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1985651				NA
2	Liquidation costs incurred till date				381752				NA
3	Secured financial creditors								<a href="#">Annexure 3</a>
4	Unsecured financial creditors	14	496458459	14	496229951				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								<a href="#">Annexure 5</a>
6	Operational creditors (Employees)								<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)								<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		14	496458459	14	498597354	0			